## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 298/16

PETITION NUMBER

TP 219/17

NAME OF THE PETITIONER (S) :

TRIANZ IT & CLOUD SOLUTIONS PVT. LTD.

NAME OF THE RESPONDENT (S):

-

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

&

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

1. Pesikal. K. Arjun 9341210037

Adv. for

for Rhiboner

Counsel for Petitioner Company is present. He has filed 2 sets of copies. This is a case transferred from the Hon'ble High Court of Karnataka, notices are to go to OL, ROC and RD and also to Income-tax Department.

Registry is directed to issue notices to them.

Petitioner is directed to publish in the Hindu in English and Udayavani in Kannada within 10 days. Posted for hearing by 30.03.2017

MEMBER (J)

MEMBER (T)